

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:512
ANSWERED ON:22.02.2006
REIMBURSEMENT OF PROJECT COST
Adhalrao Patil Shri Shivaji

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Maharashtra has completed the work of Mumbai-Pune Expressway, costing about Rs. 1630 crores which forms part of the Golden Quadrilateral Project of the Union Government;
- (b) if so, whether the State Government has requested the National Highways Authority of India for due reimbursement of 40% of the project cost;
- (c) if so, the details thereof; and
- (d) the decision taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) Yes, Sir.

(b)& (c) Yes, Sir. Government of Maharashtra has requested the Ministry of Shipping, Road Transport & Highways for reimbursement of 40% of project cost of Mumbai-Pune Expressway.

(d) As per the policy of the Union Government, the cost of such projects developed by State Government on State roads are not reimbursed. The Ministry has, however, signed a Concession Agreement with Maharashtra State Road Development Corporation (MSRDC) permitting them to levy toll on existing National Highway-4, running generally parallel to Expressway, after completion of some improvement works including widening. The concession period of toll collection upto 30th April, 2030 has been fixed after taking into consideration the capitalised cost of Rs. 704.45 crore of common portion of Expressway and NH-4 which is more than 40% of cost of the entire Expressway.